

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

105(ND)2017

**CORAM:**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2019.**

**NAME OF THE COMPANY: Mr. Gobinder Singh Chopra & Ors. V/s. M/s.  
Mr. Preminder Singh & Ors.**

**SECTION OF THE COMPANIES ACT: 241/242**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

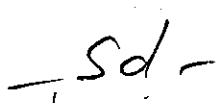
**Present:**

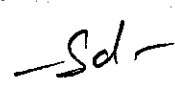
Mr. Himanshu Gupta, Advocate for the Petitioner  
Mr. Aabhas Kshetarpal, Mr. Nishtha Khurana, Ms.  
Monika Phartyal, Advocates for the Respondent.

**ORDER**

Pleadings are stated to complete. Request for adjournment has been made  
on behalf of the respondent.

To come up for final arguments on 30<sup>th</sup> October, 2019.

  
**(Dr. V.K. Subburaj)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**